

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1752

ANSWERED ON:10.08.2011

REPORT ON LABOUR REFORMS

Mahto Shri Baidyanath Prasad;Nishad Capt.(Retd.) Jainarayan Prasad

Will the Minister of PLANNING be pleased to state:

- (a) whether Planning Commission has submitted the report of a Committee on Labour Reforms and recommendation for Factories Act;
- (b) if so, the details thereof;
- (c) whether any action has been taken on the said report so far; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR LANNING, SCIENCE & TECHNOLOGY & EARTH SCIENCES (Dr. ASHWANI KUMAR)

(a) to (d): An Expert Committee was constituted by the Ministry of Labour & Employment under the Chairmanship of Dr. Narendra Jadhav, Member, Planning Commission with Dr. Kaushik Basu, Chief Economic Adviser and Shri P.C. Chaturvedi, Secretary, Ministry of Labour & Employment as members to look into the issue of amendments to the Factories Act, 1948. The Expert Committee has submitted its report on 23.06.2011.

The report has recommended addition of new clauses/terms like hazardous substances, deletion of redundant/obsolete provisions, introduction of a new Section on provision of Personal Protective Equipment for workers exposed to various hazards etc. Ministry of Labour & Employment has been asked to examine the report for updating the Factories Amendment Bill suitably.